

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. C.P. (IB)-1010(MB)2022

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022**

**NAME OF THE PARTIES: Phoenix Arc Private Limited**  
**V/s**  
**Amol Lunkad**

**APPEARANCE :**

**FOR THE APPLICANT**

: Adv. Advait Shukla

**FOR THE RESPONDENT**

: None present

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). None present for the Respondent. **Registry is directed** to issue notice to the Respondent intimating the next date of hearing and file compliance report. In addition to court notice, Applicant to issue notice to the Respondent intimating the next date of hearing by all available means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith the proof of service. Respondent is at liberty to file affidavit in reply, if any, well before the adjourned date. List this matter on **28.11.2022**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

23.09.2022

ANKIT

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**